

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 287 of 2013 in  
DFR No. 1631 of 2013**

**Dated: 26<sup>th</sup> September, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Gujarat State Petronet Ltd. .... Appellant (s)  
Versus  
Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

**Counsel for the Appellant (s): Mr. Piyush Joshi, Adv.**

**Counsel for the Respondent(s): Mr. Saurav Aggarwal, Adv  
Mr. Rakesh Dewan, Adv**

**ORDER**

This is an application for condonation of delay for 14/15 days' against the order dated 27.06.2013. We have heard the learned counsel for the parties. The delay is condoned. Registry is directed to number the Appeal and post it for admission **on 1.10.2013.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

pr/rt